

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).15722/2012

S.R.CABLE T.V.P.LTD.

Petitioner(s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and prayer for interim relief and office report)

Date: 31/07/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mrs Sana Hashmi, Adv.
Ms. Liz Mathew, Adv.

For Respondent(s)

Mr. C.D. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Advocate for the petitioner says that they will be in a position to file proof of service so far as respondent No.3 is concerned, within a day or two. Registry has to accept it till 4.8.2012.

Served respondents may file counter affidavit before 19.9.2012.

| | | (S.G.SHAH) |
| | | REGISTRAR |